

2008, proposes to withhold Federal financial assistance from countries that deny or unreasonably delay the acceptance of their nationals who have been ordered removed from the United States and to prohibit issuance of visas to nationals of such country.

(d) and (e) It is not true that the US Government has threatened India along with seven other countries with sanctions if illegal migrants are not taken back. The Governments of the US and India have been jointly working to facilitate repatriation from the US to India of illegal migrants whose Indian nationality has been established by Government of India through its own verification process.

#### **Indian land occupied by China**

†2914. SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI RAM JETHMALANI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that after the 1962 Sino-Indian war and an agreement in 1963 between China and Pakistan 43,120 square kilometer of Indian territory is still under Chinese occupation;

(b) if so, the facts in this regard;

(c) whether India has held talks with China about the illegal agreement between China and Pakistan on Indian territory; and

(d) if so, the facts in this regard and if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (d) Indian territory under the occupation by China in Jammu and Kashmir is approximately 38,000 sq. kms. In addition, under the so-called China-Pakistan "Boundary Agreement" signed between China and Pakistan on 2nd March 1963, Pakistan illegally ceded 5,180 sq. kms. of Indian territory in Pakistan Occupied Kashmir to China. Government's position is that this so-called "Boundary Agreement" is illegal and invalid. Government has raised this issue in all negotiations with the Chinese side including in the meetings of the Special Representatives.

#### **Helpline for Indian students in Australia**

2915. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether recent helpline assures the Indian students who are threatened to make flow to Australia and an Australian team recently visited India to woo parents and students;

(b) if so, whether delegation was conveyed that a number of students have cancelled their plans in the wake of recent attacks;

(c) if so, whether Australian Government has set up a helpline where students can register complaints in Hindi or English regarding racial discrimination besides its pressing helicopters into service to check racial attacks; and

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†Original notice of the question was received in Hindi.